

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **22.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(CA)/49(CHE)/2024
NAME OF THE PETITIONER(S) : Abtran India Pvt Ltd
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 52 & 66 of CA, 2013

ORDER

Present: Ld. Counsel Shri. Ashwin Raman for the Petitioner.

Ld. Counsel for the Petitioner seeks and is granted two weeks time to file the latest financial statements.

List the petition for hearing on **28.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)